

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Srinagar)

Subject: Nomination of Judicial officers for participating in the Ten year of Juvenile Justice (Care and Protection of Children) Act, 2015: Progress Challenges and Priorities for the Next Decade in UTs of J&K and Ladakh.

ORDER

No: 1352 of 2026/R4/L Dated: 31/08/2026

The Judicial Officers, as per Annexure "A" to this order are hereby nominated for participating in the subject programme **Physically/Virtually** as stated against their respective names, which is scheduled to be held on 5th of September, 2026 at J&K Judicial Academy, Mominabad, Srinagar.

The Judicial officers who are nominated to attend the above programme physically shall report at the aforesaid venue, at 08:45 AM and those who are to attend the programme virtually shall join through virtual mode at 09:15 AM sharp, on the scheduled date.

By Order.


(M.K. Sharma)
Registrar General

No: 39226 - 69/R4/GS

Dated: 31/08/2026

Copy of the above forwarded to the:-

1. Pr. Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh.
2. Secretary to Hon'ble Mr./Mrs. Justice _____
..... for information of their Lordship's
3. Registrar Vigilance, High Court of J&K and Ladakh.
..... for information.
4. Director, J&K Judicial Academy, Jammu, for information and with the request to inform all the nominated Judicial Officers, accordingly.
..... for information and necessary action.
5. All the Pr. District and Sessions Judges of UTs of J&K and Ladakh.
6. Concerned Judicial Officers.
7. CPC e-Court, High Court of J&K and Ladakh, for information and with the request to get the same uploaded on the official web site of the High Court.
8. Chief Librarian, High Court of J&K, and Ladakh, Jammu/Srinagar.
..... for information and maintaining the record of the same.
9. Order File.


Registrar General

Annexure "A"

Judicial Officers of UT's of J&K and Ladakh

S. No.	Name Mr./Ms.	Present Place of Posting
1.	Jeema Bashir	Pr. District and Sessions Judge, Bandipora
2.	Jawad Ahmad	Pr. District and Sessions Judge, Baramulla
3.	Haq Nawaz Zargar	Principal District and Sessions Judge, Srinagar
4.	Tahir Khurshid Raina	Pr. District and Sessions Judge, Anantnag
5.	Shazia Tabasum	Member Secretary, J&K Legal Services Authority
6.	Rajinder Sapru	Principal District & Sessions Judge, Rajouri (Virtually)
7.	Kalpana Revo	Principal District & Sessions Judge, Udhampur (Virtually)
8.	Jatinder Singh Jamwal	Principal District & Sessions Judge, Kathua (Virtually)
9.	Khalil Ahmed Chowdhary	Principal District & Sessions Judge, Reasi (Virtually)
10.	Mehmood Ahmad Chowdhary	Principal District & Sessions Judge, Shopian
11.	Balbir L. Jaswal	Pr. District and Sessions Judge, Bhaderwah/ Doda (Virtually)
12.	Ashwani Kumar Sharma	Principal District & Sessions Judge, Samba (Virtually)
13.	Aijaz Ahmed Khan	Principal District & Sessions Judge, Kulgam

14.	Abdul Nasir	Principal District and Sessions Judge, Ganderbal
15.	Ajay Kumar Gupta	Principal District & Sessions Judge, Ramban (Virtually)
16.	Sudhir Kumar Khajuria	Principal District & Sessions Judge, Kishtwar (Virtually)
17.	Om Prakash Baghat	Principal District and Sessions Judge, Budgam
18.	Manjit Singh Manhas	Principal District & Sessions Judge, Kupwara
19.	Shabir Ahmad Malik	Principal District & Sessions Judge, Pulwama
20.	Spalzes Angmo	Principal District and Sessions Judge, Leh, Member Secretary, Ladakh, Legal Services Authority
21.	Sushil Singh	Principal District & Sessions Judge , Poonch (Virtually)
22.	Sheikh Gowher Hussain	Principal District and Sessions Judge Kargil
23.	Ms. Umi Kulsoom	Presiding Officer, Fast Track Court (POCSO), Srinagar
24.	Ms. Renu Dogra	Presiding Officer, Fast Track Court (POCSO), Jammu

DLSA Secretaries of UT's of J&K and Ladakh

S. No	Name of the Mr./Ms.	Designation/Place of Posting
1.	Tabasum Qadir	Secretary DLSA, Srinagar & Budgam
2.	Pooja Gupta	Secretary DLSA, Reasi
3.	Sumati Sharma	Secretary DLSA, Udhampur
4.	Mudasar Farooq	Secretary DLSA, Pulwama / Additional Charge, Shopian
5.	Sayeem Qayoom	Secretary DLSA, Anantnag / Additional Charge, Kulgam
6.	Tabraiz Ahmad	Secretary DLSA, Baderwah
7.	Shafeeq Ahmed	Secretary DLSA, Samba
8.	Wangial Tsering	Secretary DLSA, Leh
9.	Chemit Yurgyal	Secretary DLSA, Kargil
10.	Javid Ahmad Parry	Secretary DLSA, Baramulla / Additional Charge, Kupwara
11.	Babar Hussain	Secretary DLSA, Ganderbal, Incharge DLSA, Bandipora
12.	Rafaqat Hussain	Secretary DLSA, Poonch
13.	Shama Sharma	Secretary DLSA, Rajouri
14.	Priyanka Mahajan	Secretary DLSA, Ramban
15.	Maleeka Sharma	Secretary DLSA, Jammu
16.	Meera Bangotra	Secretary DLSA, Kishtwar
17.	Urvashi Raina	Secretary DLSA, Kathua

Principal Magistrates of UT's of J&K and Ladakh

S. No.	Name Mr./Ms.	Present Place of Posting
1.	Tsewang Phuntsog	Chief Judicial Magistrate Kargil. (Additional Charge JJB Kargil)
2.	Shilpa Dogra	Principal Magistrate, JJB Doda, Additional Charge JJB, Kishtwar
3.	Shahber Ayaz	Principal Magistrate JJB, Budgam
4.	Bazila Bashir	Principal Magistrate JJB, Shopian
5.	Himani Parihar	Principal Magistrate, JJB, Jammu
6.	Fakhar-un-Nissa	Principal Magistrate JJB, Pulwama
7.	Saloni Anand	Principal Magistrate, JJB Poonch
8.	Ahtzaz Ahmad	Principal Magistrate JJB, Anantnag with Additional Charge of JJB, Kulgam
9.	Cheena Sumbria	Principal Magistrate JJB, Samba with Additional Charge of JJB, Kathua
10.	Farah Bashir	Principal Magistrate JJB, Ganderbal
11.	Raja Arshad Hamid	Principal Magistrate JJB, Srinagar with Additional Charge of JJB, Bandipora
12.	Mahjabeen Akhter	Principal Magistrate JJB, Reasi
13.	Deldon Angmo	Munsiff/Additional Special Mobile Magistrate, Khalsti (Additional Charge JJB Leh)
14.	Man Mohan Kumar	Principal Magistrate JJB, Udhampur with additional charge of JJB, Ramban
15.	Arusa Chowdhary	Principal Magistrate JJB, Rajouri
16.	Adnan Manzoor	Principal Magistrate JJB, Baramulla
17.	Mudasir Bashir	Principal Magistrate JJB, Kupwara